

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1335
ANSWERED ON:17.08.2012
LAW COMMISSION ON TERRORIST ATTACK IN MUMBAI
Namdhari Shri Inder Singh

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan proposes to send any law commission to India for collecting evidence in connection with the 26/11 terrorist attack in Mumbai;
- (b) if so, the details thereof;
- (c) whether India is also planning to send any law commission to Pakistan; and
- (d) if so the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (d) Pakistan has proposed to send a Judicial Commission to visit Mumbai to complete the prosecution evidence after conducting cross examination of the four prosecution witnesses in the Mumbai terror attacks trial underway in Rawalpindi.

During the Home/Interior Secretary level talks held on March 28-29, 2011 in New Delhi, Pakistan conveyed its readiness, in principle, based upon the principle of comity and reciprocity, to entertain a Commission from India with respect to Mumbai Terror Attack investigations. In this regard, modalities, mandate and composition of the Judicial Commission will be worked out through diplomatic channels.